

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 174/2017
O.A. No. 3422/2016
M.A. No. 1657/2017

New Delhi, this the 22nd day of May, 2017

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MR. P.K. BASU, MEMBER (A)**

Rakesh Kumar Gupta (Visually Handicapped)
EMP.ID 19900636, Age about 52 years old
S/o Late Sh. Kanhaiya Lal Gupta,
R/o 30/LG-1, Teachers Apartment, Block-A,
Dilshad Colony, Delhi – 110 095.
O/o GBSSS (1106011), New Seemapuri,
Delhi – 110095.

.. Petitioner

(Petitioner in person)

Versus

1. Dr. M.M. Kutty,
(Chief Secretary GNCT Delhi),
O/o A-Wing, 5th Floor,
Delhi Sectt., IP Estate,
New Delhi-110002.
 2. Shri Harish Kumar,
(Principal & HOS),
O/o GBSSS (School ID 1106119),
A-Block, Near Sabzi Mandi, Nand Nagri,
Delhi – 110 093.
- .. Respondents

(By Advocate : Shri Vijay Kumar Pandita)

ORDER (ORAL)

By Mr. Justice Permod Kohli

While disposing of O.A. No.3422/2016 vide order dated 17.10.2016, following order was passed:

“None appears on behalf of the applicant. The OA is disposed of with a direction to the respondents to consider the Email

representation of the applicant dated 01.10.2015 and 16.09.2016 and pass a reasoned and speaking order within a period of three months from the date of receipt of a certified copy of this order. No costs."

2. Shri Pandita, learned counsel appearing for respondents, has filed the compliance report accompanied with copy of order dated 19.05.2017 whereby both the E-mail representations of the applicant have been disposed of and rejected. The respondents have also filed Annexure R-2, which is a copy of E-mail whereby the order of rejection was communicated to the petitioner.

3. From the order dated 19.05.2017, we find that the directions of the court, complained in the order dated 17.10.2016, have been complied with. Nothing survives. Proceedings dropped. It is suffice to say that the petitioner is entitled to seek remedial measure, if aggrieved.

4. In view of final orders passed in CP, MA 1657/2017 also stands disposed of.

(P.K. BASU)
Member (A)

(PERMOD KOHLI)
Chairman

/Jyoti/